

21 06.06.2024
rkd Ct.08
/cp

W.P.A. (P) 235 of 2024

Sanjoy Das

-vs-

Registrar General, Hon'ble High Court at Calcutta &
Anr.

Mr. Bishwajit Bhattacharyya,
Mr. Radhamohan Ray,
Mr. Somenath Sanyal

.... for the petitioner.

Mr. S. Banerjee

....for the respondent no.1.

Mr. Kishore Dutta,
Mr. Anirban Ray,
Mr. Rana Mukherjee,
Mr. Swapan Banerjee,
Ms. Sonal Sinha,
Mr. Debangsu Dinda

....for the State.

The petitioner questions the determination given to an Hon'ble Single Judge of this Court by the Hon'ble Chief Justice.

At this juncture, we are not inclined to enter into the merit of this writ petition since we are more concerned with the issue as to whether the allotment of determination by the Hon'ble Chief Justice can be subject to judicial review.

Let the matter be placed before the regular Bench for further hearing.

(Apurba Sinha Ray, J.)

(Kausik Chanda, J.)